

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

**No: 114 of 2022 /RG**

**Dated: 01.02.2022**

The Committees constituted under the Regulation 4 (1) of the Gender Sensitization and Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Regulation, 2016 read with Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 are reconstituted as under and the previous High Court order No. 1177/RG dated 02.12.2021 issued in this regard stands superseded:

**Jammu Wing:**

- 1) Justice Sindhu Sharma (Chairperson).
- 2) Mr. U.K. Jalali, Sr. Advocate.
- 3) Ms. Seema Khajuria Shekhar, Sr. Advocate.
- 4) Ms. Shivali Sharma, Law Officer, Social Welfare Department.
- 5) Ms. Veena Kumari, Assistant Registrar-I.
- 6) Ms. Deepika Mahajan, Advocate.
- 7) Mr. Prem Sadotra, Advocate.

**Srinagar Wing**

- 1) Justice Sindhu Sharma (Chairperson).
- 2) Mr. Nazir Ahmad Beigh, Sr. Advocate.
- 3) Ms. Shabnum Shah Kamili, Mission Director, ICDPS J&K.
- 4) Ms. Masooda Jan, Advocate.
- 5) Ms. Saima Maqbool, Assistant Registrar-II
- 6) Ms. Naseema Hassan Baqal, Assistant Registrar-II
- 7) Mr. Naveed Mir, Advocate.

**Sd/  
(Pankaj Mithal)  
Chief Justice**

**No: 1791-818 /RG/GS**

**Dated:- 01.02.2022**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
4. Secretary to Hon'ble Mrs. Justice Sindhu Sharma  
.....for information of their Lordships.
5. Mr. U.K. Jalali, Sr. Advocate.
6. Ms. Seema Khajuria Shekhar, Sr. Advocate.
7. Mr. Nazir Ahmad Beigh, Sr. Advocate.
8. Ms. Shabnum Shah Kamili, Mission Director, ICDPS J&K.
9. Ms. Shivali Sharma, Law Officer, Social Welfare Department.
10. Ms. Veena Kumari, Assistant Registrar-I.
11. Ms. Saima Maqbool, Assistant Registrar-II
12. Ms. Naseema Hassan Baqal, Assistant Registrar-II
13. Ms. Masooda Jan, Advocate.
14. Ms. Deepika Mahajan, Advocate.
15. Mr. Prem Sadotra, Advocate.
16. Mr. Naveed Mir, Advocate.  
.....for information.
17. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
18. Order File.

**Registrar General**